

1	2	3	4
5.	Manipur, DDK, Imphal	39	30
6.	Arunachal Pradesh, DDKm Itanagar	25	17
7.	Nagaland, DDK, Kohima	12	12
8.	Assam, DDK, Silchar	19	14
9.	Meghalaya, DDK, Shillong	17	13
10.	Meghalaya, DDK, Tura	28	08
11.	Sikkim, DDK, Gangtok	No Commissioning	

(c) Prasar Bharati has informed that as per Guidelines of Commissioned Programme approved by Prasar Bharati Board, only empanelled producers are assigned programmes for commissioning on the basis of their experience and performance during presentation of their proposals before the Evaluation-cum-Selection Committee members.

Violation of programme and advertising codes

2065. SHRIMATI SHOBHANA BHARTIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether several television channels have been found violating the Programme and Advertising Codes during the last few months; and

(b) if so, the details thereof and the action contemplated by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) to (b) The details of action taken by the Ministry in the year 2011 in respect of violation of Programme Code and Advertising Code, as laid down in the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder, are given in the statement.

Statement

The details of action taken by the Ministry for violation of Programme Code and Advertising Code

Sl. No.	Name of the Channels	Date of Show Cause Notice issued	Reasons for issue of Show cause Notice	Action Taken
1	2	3	4	5
1	Imagine TV	30.12.2010	Telecast of tele-serial 'Armaanor Ka Balidaan - Arakshan'	An Advisory dated 23.02.2011 was issued to the channel.
2	Star Plus	26.08.2010	Telecast of tele-serial 'Tere Liye' containing remarks against a particular community	A Warning dated 28.02.2011 was issued to the channel.
3	News Live	12.01.2011	Telecast of a news item defaming an individual.	Appropriate action as per the Rules will follow.
4	Ten Cricket	25.01.2011	The Channel violate the Rule 71(C) of Advertising Code while showing live telecast of cricket match between South Africa and India	The Channel assured that no advertisement by way of sudden eruption on the main screen during the telecast of the programme, would be carried.
5	Bindass	22.02.2011	Telecast of the programme 'Emotional Atyachar - Season 2' containing obscene visuals and indecent and vulgar language.	An Order dated 26.07.2011 issued to the channel directing them to run apology sroll for 7 days.

1	2	3	4	5
6	ESPN	16.03.2011	Telecast of advertisements interfering with the programmes.	The matter has been considered with the representative bodies of the broadcasters for following the prescribed principles.
7	Star Cricket	16.03.2011	Telecat of advertisements interfering with the programmes.	-do-
8	India TV	19.04.2011	Telecast of programme "TV PER SAKSHAT LAXMI" showing superstition.	An Advisory dated 23.9.2011 issued to the channel
9	Bindass	19.04.2011	Telecast of programme "Dadagiri-Revenge of the Sexes" showing indecent content.	A Warning dated 03.08.2011 issued to the channel.
10	TLC	19.04.2011	Telecast of different programmes such as 'Get Out', "Bridget's Sexiest Beaches" etc. showing obscene content.	An Advisory dated 9.8.2011 issued to the channel.
11	Sony TV	20.04.2011	Telecast of reality show 'Comedy Circus	An Advisory dated 25.07.2011 issued
	to the channel		child denigrating content	Mahasangram' showing indecent and
12	Bindass	05.05.2011	Telecast of indecent Reality Show titled 'Love Lock UP'	A Warning dated 28.07.2011 issued to the channel

13	Channel [V]	05.05.2011	Telecast of reality show 'Full Toss Vella Boys' showing obscene and indecent content.	A Warning dated 25.07.2011 issued to the channel
14	PEOPLE TV	19.05.2011	Telecast programme 'Aazhcha Kazhcha' showing obscene content	A Warning dated 19.08.2011 issued to the channel
15	Bindass	27.05.2011	Telecast programme 'Meri Toh Lag Gayi Naukari' appears vulgar, obscene and indecent.	A Warning dated 20.9.2011 issued to the channel
16	News 9	01.06.2011	Telecast programme 'Sheyla's Size Problems' appears vulgar, obscene and indecent.	An Order dated 23.9.2011 issued to the channel to run apology scroll on the channel.
17	Sony Pix	11.07.2011	Telecast of some English feature films, certain content of which appeared to offend good taste and decency.	Under Consideration
18	FX channel	18.07.2011	Telecast of programme 'Harper's Island', 'Crash', 'Mad Men Sutra', 'Frasier' 'Saving Grace' and 'Scoundrels' showing obscene visuals	Under Consideration
19	NDTV Good Times	26.07.2011	Telecast of programme 'Life's a Beach' showing obscene and indecent visuals	Under Consideration
20	Star World	27.07.2011	Telecast of programmes 'Dexter', 'the Bold and the Beautiful', 'Las Vegas', 'Two and a half man' and 'How I met Your Mother' showing obscene visuals	Under Consideration

1	2	3	4	5
21	Fox Crime	28.07.2011	Telecast of programme 'Sleeper Cell' and '1000 ways to die' showing obscene visuals.	Under Consideration
22	Channel [V]	12.09.2011	Telecast of programme 'Love Net 2' containing indecent, vulgar and obscene content	Under Consideration
23	Zee Trendz	12.09.2011	Telecast of programme 'Bikini Destination' containing obscene, indecent and vulgar visuals	Under Consideration .
24	Star Cricket	13.09.2011	Telecast of advertisements in apparent violation of Rule 7 (10) of the Cable Rules, 1994	The Channel removed the objectionable logo of a forthcoming tournament, for which Show Cause was issued.
25	MTV	14.09.2011	Telecast of programme 'Rodies 8 -Shortcut to Hell' containing obscene, vulgar, indecent portrayal.	Under Consideration
26	Sony	29.09.2011	Telecast of promotional trailer of the film "The Dirty Picture", certified 'A' by CBFC.	Under Consideration
27	Times Now	29.09.2011	Telecast of promotional trailer of the film "The Dirty Picture", certified 'A' by CBFC.	Under Consideration
28	FTV	03.11.2011	Telecast of programmes "Designers in high definition", 'Chantellie Ligerie, Paris' and 'Lingerie' which were obscene.	Under Consideration

29	Sahara Samay	11.11.2011	Telecast of a news item which contained obscene visuals	An order issued on 22.11.2011 asking the channel to run an apology scroll for 3 days. The channel has complied.
30	P7	11.11.2011	Telecast of a news item which contained obscene visuals	-do-
31	All Channels	No SCN	To follow Rule 6 (1) (n) of Cable Television Networks Rules, 1994 to telecast films or films' promos or trailer etc along with CBFC Certificate	An Advisory dated 06.01.2011 issued to all TV channels and IBF to To follow Rule 6 (1) (n) of Cable Television Networks Rules, 1994 to telcast films or films' promos or trailer alongwith CBFC Certificate
32	Sony TV	No SCN	Telecast of tele-serial 'Maan Rahe Tera Pittah' containg content towards persons with disabilities.	An Advisory dated 20.04.2011 was issued to the channel.
33	Sahara One	No SCN	Telecast of tele-serial 'Shorr..... Goongi Kankoo Ki Bolti Kahani' containing content towards persons with disabilities	An Advisory dated 20.04.2011 was issued to the channel.
34	All channels	No SCN	To modify the advertisements/ promos of the programmes relating to persons with disabilities.	An Advisory dated 20.04.2011 was issued to all the channels to comply with Rule 6 (1) (a) & (I) of the Programme Code.

1	2	3	4	5
35	All channels	No SCN	Certain programmes telecast by TV channels have shown ill-treatment and cruelty to animals.	An Advisory dated 25.04.2011 was issued to all the channels to comply with Rule 6 (1) of the Programme Code.
36	Zee Telugu	No SCN	Telecast of reality show 'Konda Veeti Raja and Kotalo Rani' appeared to insult adivasis and their culture	An Advisory dated 25.07.2011 issued to the channel
37	Allchannels	No SCN	Telecast of quiz-based game show	An Advisory dated 29.09.2011 issued to all TV channels, NBA and IBF
38	Allchannels	No SCN	Telecast of Programme apparently encouraging superstition and blind belief-Rule 6(1) (j) of the Cable Television Netwroks Rules, 1994.	A Letter-cum- Advisory dated 29.11.2011 issued to all TV channels, NBA, IBF and EMMC.
39.	Various TV channels	:	Advertisement of Axe Effect deodorant	The matter was taken up with ASCI. ASCI has issued direction to the advertisers to modify/withdraw the advertisement.
40.	-do-	:	Advertisement of Set Wet deodorant	-do
41.	-do-	:	Advertisement of Zatak deodorant.	-do
42.	-do-	:	Advertisement of Amul Body Warmer	The matter was taken up with ASCI. The advertisement was withdrawn

43.	-do-		Misleading advertisements of Divyarishi's Kuber Kunji, Badha Mukti Yantra, Shani Shubh Yantra, Sai Darshan Pendant, Maha Dhan Laxmi Yantra	The matter was taken up with ASCI. ASCI has advised the channel to stop the telecast.
44.	-do-		Advertisement of Yatra.com showing Customs Department in bad light.	The matter was taken up with ASCI. ASCI has advised for modification of the advertisement.
45.	-do-		Advertisement of Wego scooty, showing dangerous pillion riding.	The matter was taken up with ASCI. ASCI has advised for modification of the advertisement.
46.	-do-	-do-	Advertisement of McDowell's No. 1 Platinum Soda" - The No. 1 Spirit of Leadership	The Advertising Standards Council of India (ASCI) was asked to take up the matter with advertisers to take these advertisements off air. The complaint has been upheld and advertisement withdrawn from 25.7.2011.
